

issue in the State and whether Government would take up any special measures to make piped drinking water available to the residents of the State; and

(d) if so, the details thereof and if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF DRINKING WATER AND SANITATION (SHRI RAMESH CHANDAPPA JIGAJINAGI): (a) and (b) Rural drinking water supply is a State subject. For improving the coverage of clean drinking water to rural population, this Ministry supplements the efforts of the states by providing them with technical and financial assistance through the centrally sponsored National Rural Drinking Water Programme (NRDWP). However, it is the State Governments who plan, design, execute and operate schemes for providing clean drinking water. Under various components of NRDWP, this Ministry has allocated ₹32.20 Crore to Manipur in 2017-18. However, fund will be released to the State after requisite utilization of funds already available with them as on date i.e. ₹29.61 Crore.

(c) and (d) The implementation of NRDWP is done by the State Governments. This Ministry assists States only financially and technically as per the criteria laid down in NRDWP guidelines for catering the drinking water needs of the rural population. As reported by State on the online portal of the Ministry, there are 3,788 rural habitations in the State, out of which 2,227 habitations are Fully Covered [FC] i.e. getting at least 40 litres per capita per day (*lpcd*), 1,561 habitations are Partially Covered (PC *i.e.* getting less than 40 *lpcd*). There is no water quality issue in the State. Similarly, as on date, 86.19% of the rural population of the State are covered with piped water supply schemes. The State has been asked to complete the ongoing piped water supply schemes to cover the balance population.

**Allocation of SBM funds for religious and tourist sites in Haryana**

†1619. SHRI RAM KUMAR KASHYAP: Will the Minister of DRINKING WATER AND SANITATION be pleased to state:

(a) whether any special attention has been paid to religious and tourist sites in Haryana under the Swachh Bharat Mission (SBM);

(b) if so, the details of works executed by Government in religious and tourist sites in the State and the amount spent, so far, on this; and

(c) if not, the reasons therefor?

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†Original notice of the question was received in Hindi.



THE MINISTER OF STATE IN THE MINISTRY OF DRINKING WATER AND SANITATION (SHRI RAMESH CHANDAPPA JIGAJINAGI): (a) No, Sir.

(b) Does not arise.

(c) The Government has undertaken an initiative of Swachh Iconic Places (SIP), which is aimed at making some iconic places swachh to higher standards. In the 1st Phase and 2nd Phase of this initiative, 20 sites have been taken. Details are given in the Statement (*See below*). None of religious and tourist sites in Haryana are included in the 1st Phase and 2nd Phase of SIP initiative.

**Statement**

*List of 20 SIPs taken under the 1st and 2nd phase of initiative regarding Swachh Iconic places*

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Sl. No.	Iconic Places (Work is in progress)
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**Phase: 1**

1. Ajmer Sharif Dargah, Ajmer, Rajasthan
2. CST, Mumbai, Maharashtra
3. Golden Temple, Amritsar, Punjab
4. Kamakhya Temple, Guwahati, Assam
5. Maikarnika Ghat, Varanasi, Uttar Pradesh
6. Meenakshi Temple, Madurai, Tamil Nadu
7. Shri Mata Vaishno Devi, Katra, J&K
8. Shree Jagannath Temple, Puri, Odisha
9. The Taj Mahal, Agra, Uttar Pradesh
10. Tirumala Tirupati Devasthanams, Tirupati, Andhra Pradesh

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Sl. No.	Iconic Places (Work is about to Commerce)
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**Phase 2**

1. Gangotri, Uttarakhand
  2. Yamunotri, Uttarakhand
  3. Mahakaleshwar Temple, Ujjain
  4. Char Minar, Hyderabad
  5. Church and Convent of St. Francis of Assissi, Goa
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Sl. No.	Iconic Places (Work is about to Commerce)
6.	Adi Shankaracharya's abode Kaladi, Ernakulam, Kerala
7.	Gomateshwar, Shravanbelgola, Karnataka
8.	Baijnath Dham, Deoghar, Jharkhand
9.	Gaya Tirth, Bihar
10.	Somnath Temple, Gujarat

#### Allocation of funds for toilets in Chhattisgarh

†1620. SHRI RAM VICHAR NETAM: Will the Minister of DRINKING WATER AND SANITATION be pleased to state:

(a) the number of toilets proposed to be constructed by Government in Chhattisgarh, the State/UT-wise details thereof and the current status of its construction;

(b) the funds allocated by Government to Chhattisgarh and the amount spent during the last three years and the current year; and

(c) whether Government has received any complaint regarding these construction works, if so, the details thereof and the action taken by Government in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF DRINKING WATER AND SANITATION (SHRI RAMESH CHANDAPPA JIGAJINAGI): (a) State/UT-wise details including Chhattisgarh, no. of Individual household latrines (IHHLs) to be constructed as per Baseline Survey 2012-13 and No. of IHHLs constructed so far are given in Statement-I (See below).

(b) Swachh Bharat Mission (Gramin) is demand driven scheme, year-wise funds are not allocated. However, funds released and utilised in Chhattisgarh under SBM(G) during the last three years and the current year is as under:—

Year	Fund released (₹in crore)	Fund utilised (₹in crore)
2014-15	28.12	17.72
2015-16	144.72	263.19
2016-17	584.46	408.88
2017-18 (Upto 28.7.2017)	320.74	87.67

†Original notice of the question was received in Hindi.